

paid from the Consolidated Fund of the State and there is no question of any Central assistance. No reply has yet been received from the Bihar Government.

SHRI SHANKAR LAL: Mr. Speaker, Sir, would the Union Government adopt a uniform policy regarding pensionary benefits to the employees of all the States throughout the country on the basis of equal wage for equal work?

S. BUTA SINGH: As I have stated in the beginning it is a state subject under the Constitution and the Government of every State fix the pay scales of their employees on the basis of their resources and the policy. Normally they grant the same scales as are granted at All India level.

#### **Pre-Examination Training Centres for Weaker Sections**

\*226. SHRI SHANTI DHARIWAL: Will the Minister of WELFARE be pleased to state:

(a) whether Government have taken a decision during the current financial year to increase the number of pre-examination training centres for the wards of scheduled Castes/Scheduled Tribes for various competitive examinations which are held by the U.P.S.C. and Public Undertakings;

(b) if so, the places where these centres are proposed to be opened;

(c) whether Government propose to provide these facilities to the children of other weaker sections of the society also;

(d) if so, the time by which this facility would be provided; and

(e) if not, the reasons therefor?

[English]

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI): (a) Yes, Sir.

(b) Proposals have been invited from the State Governments and the Universities. The locations will depend upon need and other details of proposals.

(c) No, Sir.

(d) Does not arise.

(e) The scheme of Government of India is only for Scheduled Castes and Scheduled Tribes.

[Translation]

SHRI SHANTI DHARIWAL: Mr. Speaker, Sir, there are pre-examination centres specially for the wards of scheduled castes and scheduled tribes for the competitive examinations conducted by UPSC, Public Undertakings and Banks. Through you, I would like to know from the hon. Minister the increase being made in the number of such centres and the places where these centres would be opened? The Government has replied that proposals have been invited from the Universities. I would like to know the names of the Universities from whom proposals have been invited; the date when these were invited; and do the Government propose to open such training centres at district level or Tehsil level?

DR. RAJENDRA KUMARI BAJPAI: Sir, proposals have been invited in the month of April from the State Governments and from those Universities, where centres are opened directly by the Central Government. After receiving the proposals the Government would have a scope for opening 7-8 centres keeping in view the amount allocated for the purpose in the current year. But

the proposals are still at consideration stage. So it would be difficult to tell their locations. Nevertheless, specific consideration will be given to the places where such facilities are lacking; where reservation, etc. cannot be provided; and where students are not able to complete. Whenever such centres are opened, these are opened according to the need. This is what I have stated in my reply.

SHRI SHANTI DHARIWAL: You have stated in your reply that the number of these centres would be increased in the current financial year but the specific number has not been given. I had also enquired whether similar training centres would be opened for the weaker section also. Mr. Speaker, Sir, the situation in the country is such that these facilities are available to the students belonging to scheduled castes and scheduled tribes and they are getting good jobs but the students hailing from weaker sections are still leading the same life in villages for lack of these facilities. Would the Government review this policy and open similar training centres for the weaker sections also at various places?

DR. RAJENDRA KUMARI BAJPAI: For the time being, these centres are opened only for scheduled castes and scheduled tribes.

[English]

SHRI SHANTARAM NAIK: Now in this training centre, what is mainly involved is giving of lectures on particular subjects connected with the examination. One lecturer can give lectures to 100 students or 200 students. Suppose in an area which is having Centres which are meant for the Scheduled Castes and Scheduled Tribes, there are non-Scheduled Castes and non-Scheduled Tribes candidates who propose to appear in the various examinations of UPSC, can you make available the same facility of hearing lectures to those non-

Scheduled Caste/Scheduled Tribes candidates if in that particular area there is no other Centres for non-Scheduled Castes and non-Scheduled Tribes candidates? This will help the candidates and it does not involve much effort in addition. The same lecture can be heard by another 100 or 200 candidates.

DR. RAJENDRA KUMARI BAJPAI: It is not only the lecture that is given. The boys who are residential are given postal facilities. A stipend of Rs. 250/- is also given. For day scholars also a stipend is given. It is not only hearing of lectures.

SHRI K. PRADHANI: I would like to know from the hon. Minister how many such pre-examination training centres are there in the country and how many students qualify for the UPSC Examination. May I know how many students qualified in the UPSC Examination last year?

DR. RAJENDRA KUMARI BAJPAI: There are 23 Centres for Civil Service Examinations in IAS and IPS, three Centres for Combined Engineering Service Examination, 27 Centres for Banking Service Examination and a total number of 96 Centres for other Service Examinations like the Indian Economic Service and other provincial Civil Services and Subordinate Services like GIC, LIC etc. We are going to increase the number of these Centres in the future. I have got rough figures of the total number of seats available in these Centres for Scheduled Castes and Scheduled Tribes candidates. There seats available in 1986-87 and 5,525 are the number of seats has increased to 7,398 in 1987-88.

SHRI K. PRADHANI: How many qualified?

DR. RAJENDRA KUMARI BAJPAI: I do not have that figure. The figures which I have with me are of the boys who have taken

advantage of these coaching classes which are on the increase.

[*Translation*]

SHRI V. TULSIRAM: I would like to know the total number of such centres to be opened in each state in the country? Have any proposals been received from the Andhra Pradesh Government and if so, the places recommended by them and the places where the Government propose to open them?

DR. RAJENDRA KUMARI BAJPAI: Proposals have been invited by us and these are under our consideration. I cannot tell you the names of places where these will be opened as these have not yet been finalised.

[*English*]

#### Atomic Power Plant in Bihar

\*228. SHRI RAMSWAROOP RAM: Will the PRIME MINISTER be pleased to state:

(a) whether a demand from the State of Bihar has been pending for long to set up an Atomic Power Station in that region;

(b) if so, whether any decision has since been taken by Union Government to set up such a Station in that State; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) Yes, Sir.

(c) and (c). There is no proposal at present to set up an Atomic Power Station in

Bihar. In view of the availability of coal in this region, the priority for setting up Atomic Power Station is relatively lower compared to the other electricity regions. Also, the adjacent North-Eastern electricity region has large hydel potential which when tapped can serve the eastern electricity region also.

[*Translation*]

SHRI RAMSWAROOP RAM: Mr. Speaker, Sir, the reply given by the hon. Minister regarding setting up an Atomic Energy Station has not impressed me. There is acute shortage of power in Bihar, both in industrial and agricultural fronts. Farmers are unable to get power supply even for two hours a day for their pumping sets. Due to shortage of power, industrial development is not taking place in our State. Keeping this in view, I wrote a letter to the Hon. Prime Minister on January 14, 1988 and have received a reply that the letter received in connection with the setting up an Atomic Energy Station in Bihar is being got examined.

Mr. Speaker, Sir, Bihar is the most backward State in the country and there the percentage of per capita consumption is the least. In spite of the directions given by the Hon. Prime Minister and the Government of India, there has been no improvement in the power supply. In the circumstances, we can solve this problem only by setting up an Atomic Energy Station there. Keeping in view the shortage of power being faced by a backward State as Bihar, will an Atomic Power Station be set up during the Eighth Five Year Plan? In view of this long standing demand of the residents of Bihar and also the problem being faced there, will directions be issued for setting up an Atomic Power Station there?

[*English*]

THE MINISTER OF STATE IN THE